

OFFICE OF THE DISTRICT & SESSIONS JUDGE, HANUMANGARH

ORDER

No.Estt./2019/ 69

Dated : 28/06/19

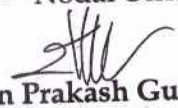
In suppression of Hon'ble Rajasthan High Court Orders No. CONF/H CJ/COMMITTEE/2008/194 dated 31.07.2008 and No. CONF/H CJ/COMMITTEE/2012/60 dated 24.12.2012 and Order No.CONF/H CJ/COMMITTEE/2016/30, dated 23.06.2016, District Level Computer Committee in Hanumangarh Judgeship is re-constituted as per National Policy & Action Plan for Implementation of Information and Communication Technology in the Indian Judiciary, as under :-

1. **Sh. Satya Pal Verma**
Addl. District & Sessions Judge No.2 Hanumangarh
(Addl. Charge ADJ No.1, Hanumangarh) - Chairman
2. **Ms. Asha Chaudhary**
Senior Civil Judge cum CJM, Hanumangarh - Member
3. **Sh. Ramesh Kumar**
Addl. Chief Judicial Magistrate, Hanumangarh
(District HQ, G.N.Court Complex, JJB Court Complex) - Nodal Officer
4. **Sh. Ravi Shankar Swami**
District System Administrator (DSA), Hanumangarh - Secretary-I
5. **Sh. Ankit Narang**
System Officer, District Court, Hanumangarh

The committee would perform the overall monitoring of the eCourts Mission Mode Project in the District under close supervision of undersigned. The committee will work in coordination with Central Project Coordinator and undertake various tasks detailed in the Action Plan Document of the eCourts Project at District & Taluka Level. The committee would endeavor to resolve all the issues regarding implementation of eCourts project at local level, falling which the problems would be brought to the Notice of Registrar cum CPC immediately.

For implementation of eCourts Mission Mode Project at Taluka Level, the following officers are nominated the Nodal Officers as under :-

1. **Sh.Narender Kumar Khatri**
Addl. Chief Judicial Magistrate, Nohar - Nodal Officer
2. **Sh. Jai Ram Jat**
Civil Judge & Judicial Magistrate, Bhadra
(Addl. Charge ACJM Bhadra) - Nodal Officer
3. **Dr.Veenu Nagpal**
Addl. Chief Judicial Magistrate, Sangaria - Nodal Officer
4. **Sh.Sanjeev Kumar**
Civil Judge & Judicial Magistrate, Tibbi - Nodal Officer
5. **Sh. Rajiv Jangid**
Civil Judge & Judicial Magistrate, Pilibanga - Nodal Officer
6. **Sh. Shyam Sunder**
Civil Judge & Judicial Magistrate, Rawatsar - Nodal Officer

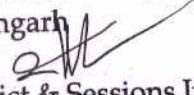

(Gyan Prakash Gupta)
District & Sessions Judge
Hanumangarh

Dated : 28/06/19

No.Estt./2019/ 3501

Copy Forwarded to the followings for information and necessary action :-

- 1- Sh.Satya Pal Verma, Addl. District & Sessions Judge No.2 Hanumangarh
- 2- Ms.Asha Chaudhary, Senior Civil Judge cum CJM, Hanumangarh
- 3- Sh.Narender Kumar Khatri, Addl. Chief Judicial Magistrate, Nohar
- 4- Sh.Jai Ram Jat, Civil Judge & Judicial Magistrate, Bhadra
- 5- Dr.Veenu Nagpal, Addl. Chief Judicial Magistrate, Sangaria
- 6- Sh.Sanjeev Kumar, Civil Judge & Judicial Magistrate, Tibbi
- 7- Sh.Rajiv Jangid, Civil Judge & Judicial Magistrate, Pilibanga
- 8- Sh.Shyam Sunder, Civil Judge & Judicial Magistrate, Rawatsar
- 9- Sh.Ramesh Kumar, Addl. Senior Civil Judge cum ACJM, Hanumangarh
- 10- Sh.Ravi Shankar Swami, District System Administrator, District Court, Hanumangarh
- 11- Sh.Ankit Narang, System Officer, District Court, Hanumangarh


District & Sessions Judge
Hanumangarh